

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR
(with interim relief and office report)

Respondent(s)

Date : 30/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Wadhwa, Adv.
Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Anjani Kumar Singh, Adv.
Mr. Samir Ali Khan, Adv.UPON hearing the counsel the Court made the following
O R D E R

In respect of respondent No.1, counter affidavit is
already on record.

Despite order, the Ld. Counsel for the petitioner failed
to take fresh steps in respect of respondent No.2. However,
two weeks' time, as last opportunity, is granted to comply
with the order dated 18.12.2014.

List again on 18.3.2015.

Signature Not Verified

(SURAJIT DEY)

Registrar

Digitally signed by
Rupam Dhamija
Date: 2015.02.05
17:58:26 IST
Reason: